

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 2505
TO BE ANSWERED ON 14.12.2015**

KENDRIYA VIDYALAYA IN KERALA

**2505. SHRI INNOCENT:
SHRI ANTO ANTONY:
SHRI P.K. BIJU:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has given sanction to start a Kendriya Vidyalaya in Pathanamthitta District, Kerala;
- (b) if so, the details thereof and the present status of the same;
- (c) the details of expenditure incurred by the Government in this regard;
- (d) whether the Government has received any request/proposal from the State of Kerala for opening of new Kendriya Vidyalayas in the State and if so, the details thereof and the response of the Government thereto;
- (e) the grants sanctioned and released to Kerala during the last three years to meet the target of education to all under the Right of Children to Free and Compulsory Education Act; and
- (f) the reasons for delay in reimbursement of the remaining amount?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

- (a) No, Madam.
- (b) & (c) Do not arise.
- (d) : Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations and Organizations of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government. Proposals have been received from the District Collectors of Pathanamthitta, Ernakulam,

Kasargod and Kozhikode for opening of new KVs at Konni, Thrikkakara, Nileshtar and Ulliyeri respectively. The proposals for opening of KVs at Konni and Nileshtar are listed as feasible. However, at present no sanction of Government of India is available for opening of a new KV under Civil Sector in Kerala.

(e) Details of approved outlay and central grant released to the State of Kerala, during the last three years as well as current year under Sarva Shiksha Abhiyan scheme are as under:-

Year	Approved outlay	Central grant released
2012-13	Rs. 52,301.78	Rs. 13,449.14
2013-14	Rs. 40,294.21	Rs. 20,800.66
2014-15	Rs. 43109.17	Rs. 21,844.01
2015-16 (till 30.11.2015)	Rs. 41,200.40	Rs. 6,289.18

(f) The central funds are released to the States depending on the State / UT's opening balance, release of commensurate State Share, pace of expenditure, submission of audit reports and other such criteria laid down in the scheme. Delay in release of balance of 1st instalment to Kerala under Sarva Shiksha Abhiyan during 2015-16 has occurred due to non-transfer of central share i.e. last tranche released in year 2014-15 i.e. Rs. 41.535 lakh and the first tranche (ad-hoc) of first instalment in 2015-16 i.e. Rs. 6289.18 lakh by State Government to SSA, State Implementation Society (SIS), Kerala till October, 2015.
